

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 153/2024

CHHABIRAM PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.
[ONLY PRAYER FOR INTERIM RELIEF IS LISTED]
IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 12-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. K.B.Sounder Rajan, AOR (Not present)

For Respondent(s)

UPON perusing the papers the Court made the following
O R D E R

None appears for the parties even on the second
call.

List on 16th February, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER